

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 168 of 2011 &
I.A. No. 253 of 2011**

Dated: 18th November, 2011

South Indian Sugar Mills Association & Ors.

.... Appellant (s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors.

...Respondent (s)

ORDER

The Court has not assembled today. At the request of the learned counsel for the parties, post the matter on **28.11.2011.**

COURT MASTER